GOVERNMENT OF INDIA COMMUNICATIONS LOK SABHA

UNSTARRED QUESTION NO:1062 ANSWERED ON:30.07.2001 TELEPHONE CONNECTIONS JASWANT SINGH YADAV

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications received from Rajasthan for telephone connections under discretionary quota as on date, district-wise;

(b) the number of connections provided at present, district-wise;

(c) the number of applications lying pending, district-wise;

(d) the reasons for delay; and

(e) the time by which remaining applications are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) to (c): As per annexure enclosed.

(d) The connections could not be provided against pending sanctions due to the following reasons;

i) Areas being technically non-feasible; andii) Non-completion of formalities by applicants.

(e) The remaining connections will be provided progressively before the end of the financial year.

ANNEXURE STATUS OF MP's DISCRETIONARY QUOTA IN RAJASTHAN AS ON 27.07.2001

SL.NO. NAME OF THEDISTRICT NUMBER OF APPLICATIONS NUMBER OF CONNECTIONS NUMBER OF RECEIVED PROVIDED APPLICATIONS PENDING

1. AJMER 64 63 1

2. ALWAR 81 5 76

3. BANSWARA &

4. DUNGARPUR 10 5 5

5. BARMER 12 - 12

6. BHARATPUR &

7 DHOLPUR 138 111 27

8. BHILWARA - - -

9. BIKANER 16 15 1 10. BUNDI 12 12 -11. CHITTORGARH 70 50 20 12. CHURU 48 46 2 13. JAISALMER 4 3 1 14. JAIPUR & 15. DAUSA 35 13 22 16. JHALAWAR 1 - 1 17. JHUNJHUNU 67 28 39 18. JODHPUR 43 11 32 19. KOTA & 20. BARAN 12 11 1 21 NAGPUR 42 20 22 22. PALI 78 36 42 23. SAWAIMADHOPUR & 24. KARAULI 44 31 13 25. SIKAR 98 51 47 26. SIROHI & 27. JALORE 12 8 4 28. SRIGANGANAGAR & 29. HANUMANGARH 91 59 32 30. TONK 16 14 2 31. UDAIPUR & 32. RAJSAMAND 33 30 3

TOTAL 1027 622 405